

COURT NO. 18
THE HONOURABLE SRI JUSTICE D RAMESH
THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

To be Heard on Thursday The 8th day of October 2026-(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	AS/1135/2016 (OS/55/2012)	SMT NAKKA BHAGYAMMA Vs B.NISAR AHMED	B SURYANARAYANA	N ASWARTHA NARAYANA K JAGADEESHWARA RAO LAVANYA TRIAL COURT RECORD AVAILABLE	ANANTAPUR
2	COMCA/8/2022 (OP/12/2017) IA 2/2022 Suspension Petition IA 1/2024 Fix an Early Date	RASHTRIYA ISPAT NIGAM LIMITED Vs VALENCY INTERNATIONAL TRADING PVT LTD	V SUBRAHMANYAM	SAI SANJAY SURANENI TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
<u>FOR APPEARANCE</u>					
3	AS/152/2022 (OS/18/2003) IA 1/2022 Injunction Petition IA 1/2025 Extension Petition IA 1/2026 Return Documents IA 3/2026 Compromise Petition	ADUSUMILLI MAHESH Vs ADUSUMILI VENKATESWARA RAO	SIDDARTH C B	SUDEEPTHI POTLURI T V P SAI VIHARI KOGANTI NAGESWARA RAO R1 R3 R4 R5 R9 R11 R15 R16 R20 UNSERVED,	KRISHNA
4	CMA/43/2026 (G.W.O.P/34/2024) IA 1/2026 Stay Petition IA 2/2026 Modification IA 3/2026 Direction Petition	POTRU KIRANMAI Vs POTRU SASIKANTH	J.V.PHANIDUTH	SIVA BHAMI REDDY S	WEST GODAVARI
<u>FOR ADMISSION</u>					
5	AS/602/2026 (OS/141/2024) IA 1/2026 Stay Petition	SHAIK ALLUMUDDIN Vs VEERAGANDHAM SAI VENKATA RAMESH	VIVEKANANDA VIRUPAKSHA		GUNTUR
6	AS/603/2026 (OS/33/2022) IA 1/2026 Condone Delay in Rep IA 2/2026 Addl. Evidence Petition IA 3/2026 Stay Petition	KUNUKU RAMANAMMA Vs SADHU CHINNAMMADU	P RAJKUMAR		SRIKAKULAM
<u>INTERLOCUTORY</u>					
7	AS/171/2026 (OS/40/2016) IA 1/2026 Stay Petition	BHEERAM KOTESWARA RAO Vs KOVANURU NAGARAJU	T C KRISHNAN	M/S INDUS LAW FIRM	SPS NELLORE
<u>FOR DISMISSAL</u>					
8	AS/1161/2002 (OS/70/1994) IA 2/2005(ASMP 143/2005) Vacate Stay Petition	SRI CHEMICALS & FERTILIZERS PEDDAPURAM Vs FERTILIZERS & CHEMICALS T.LTD. & 2 ORS	VEDULA SRINIVAS	P SRIDHAR REDDY	EAST GODAVARI

9.1,9.2 along with 9

9	AS/426/2007 (OS/27/1998) IA 1/2015(ASMP 109/2015) Direction Petition IA 2/2015(ASMP 2253/2015) Extension Petition	G. RAJYA LAKSHMI Vs G. MUNIRATHNAM	- M RAVINDRA M V DURGA PRASAD	- HCJ NOTE cell	SPS NELLORE
9.1	AS/451/2007 (OS/27/1998)	GADAM MUNIRATNAM Vs GADAM RAJYALAKSHMI	M VENKATA NARAYANA M RAVINDRA	- M V DURGA PRASAD	SPS NELLORE
9.2	AS/1007/2018 (IA/263/2007) IA 3/2018 Stay Petition	GADAM MUNI GAYATHRI./ MUNI SRI VISHNAVI Vs GADAM MUNIRATHNAM (DIED)	M V DURGA PRASAD M RAVINDRA	M RAVINDRA cell	SPS NELLORE

10.1,10.2,10.3,10.4,10.5 along with 10

10	AS/555/2009 (OS/11/2001)	BHOGINENI TILAK Vs BHOGINENI NARASIMHA SWAMY	SAI GANGADHAR CHAMARTY	P SRI RAM TRIAL COURT RECORD AVAILABLE	KRISHNA
10.1	AS/470/2009 (OS/41/2005)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY (DIED)	P SRI RAM		KRISHNA
10.2	AS/471/2009 (OS/20/2004)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY	P SRI RAM	SAI GANGADHAR CHAMARTY	KRISHNA
10.3	AS/472/2009 (OS/38/2005)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY (DIED)	PATANJALI PAMIDIGHANTAM	SAI GANGADHAR CHAMARTY	KRISHNA
10.4	AS/476/2009 (OS/19/2004) IA 1/2013(ASMP 2606/2013) Direction Petition IA 1/2014(ASMP 178/2014) Direction Petition	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY	PATANJALI PAMIDIGHANTAM	SAI GANGADHAR CHAMARTY	KRISHNA
10.5	AS/606/2009 (OS/19/2004) IA 2/2009(ASMP 9706/2009) Condone Delay Petition	BHOGINENI NARASIMHA SWAMY Vs M/S. CHALASANI CONSTRUCTIONS PRIVATE LIMITED	A SAI GANGADHAR CHAMARTY	PATANJALI PAMIDIGHANTAM RAVI KUMAR TOLETY	KRISHNA

11.1 along with 11

11	AS/365/2015 (OS/34/2010)	GRANDHI VENKATA RAMANAYYA Vs SRI RAVU SRI RAJA RAJESWARI DEVI	M/S BHASKARI ADVOCATES	AVANIJA INUGANTI K A NARASIMHAM	VIZIANAGARAM
11.1	AS/538/2015 (OS/33/2010)	SATRAPU BANU Vs SRI RAVU SRI RAJA RAJESWARI DEVI	M/S BHASKARI ADVOCATES	AVANIJA INUGANTI K A NARASIMHAM	VIZIANAGARAM
12	AS/378/2016 (OS/110/2007)	M/S.SAMMRUDDHA OVERSEAS LTD Vs RUPAM SIKDAR	AKA VENKATARAMANA	TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM

FOR ORDERS

13	AS/104/2008 (OS/26/2002) IA 4/2008(XOBJ 4547/2008) Miscellaneous Petition	THE BRANCH MANAGER THE NEW ASSURANCE CO. LTD. Vs M/S. S.V. ENGINEERING CONSTRUCTIONS	A JAYANTHI	M/S INDUS LAW FIRM ELEVATED AS JUDGE P VINAYAKA SWAMY TRIAL COURT RECORD AVAILABLE	SPS NELLORE
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14.1 along with 14

14	COMCA/13/2021 IA 1/2021 Stay Petition	M/S. SHIVAM IRON AND STEEL CO. LIMITED Vs .RASHTRIYALSPAT NIGAM LIMITED.	S.V.S.S.SIVA RAM	VIVEK CHANDRA SEKHAR S	VISAKHAPATNAM
14.1	COMCA/14/2021 (C.A.O.P/3/2017) IA 1/2021 Stay Petition	M/S. SHIVAM IRON AND STEEL CO. LIMITED Vs RASHTRIYALSPAT NIGAM LIMITED. (A GOVERNMENT OF INDIA UNDERTAKING)	S.V.S.S.SIVA RAM	VIVEK CHANDRA SEKHAR S	VISAKHAPATNAM

SPECIALLY IDENTIFIED CASES

15.1,15.2,15.3,15.4,15.5,15.6,15.7,15.8,15.9,15.10,15.11 along with 15

15	AS/770/2002 (OS/40/1996)	CHAGANTI SRI RAMULU Vs SMT CHAGANTI AMRUTHAVALLI TAYARU	E V V S RAVI KUMAR	. VL N G K MURTHY D V SITARAMAMURTHY P MURALI KRISHNA PRASAD G RAMA GOPAL TIRUMALA VIDYA CHARAN CONNECTED WITH AS/770/2002 & BATCH CASES (HCJ). Mediation and Arbitration Centre report enclosed.	VISAKHAPATNAM
15.1	AS/893/2002 (OS/179/1995) IA 1/2002(XOBJ 54798/2002) Direction Petition	CHAGANTI INDIRA PRIYADARSHINI Vs CH. BHANUMATHI (DIED) PER LRS RR- 5 TO 7	TIRUMALA VIDYA CHARAN	. VL N G K MURTHY E V V S RAVI KUMAR D V SITARAMAMURTHY G RAMA GOPAL SINGAM SRINIVASA RAO	VISAKHAPATNAM
15.2	AS/894/2002 (OS/664/1995) IA 1/2002(XOBJ 59010/2002) Petition for Grounds IA 1/2011(ASMP 536/2011) L R Petition	CHAGANTI INDIRA PRIYADARSHINI Vs CHAGANTI SREERAMULU	TIRUMALA VIDYA CHARAN	VL N G K MURTHY D V SITARAMAMURTHY	VISAKHAPATNAM
15.3	AS/957/2002 (OS/664/1995) IA 2/2002(XOBJ 64155/2002) Petition for Grounds IA 1/2013(ASMP 2648/2013) L R Petition	CH. SRI RAMULU Vs CH. INDIRA PRIYA DARSHINI	. VL N G K MURTHY E V V S RAVI KUMAR	TIRUMALA VIDYA CHARAN D V SITARAMAMURTHY	VISAKHAPATNAM
15.4	AS/968/2002 (OS/529/1995)	SMT. CHAGANTI BHANUMATHI (DIED) PER LR A-2 Vs CHAGANTI INDIRA PRIYADARSHINI	. E V V S RAVI KUMAR	D V SITARAMAMURTHY	VISAKHAPATNAM
15.5	AS/1019/2002 (OS/40/1996)	CHAGANTI (ATREYUPURAPU) INDIRAPRIYADARSHINI Vs CHAGANTI SREERAMULU	TIRUMALA VIDYA CHARAN		VISAKHAPATNAM
15.6	AS/1049/2002 (OS/529/1995)	CHAGANTI INDIRA PRIYADARSHINI Vs RAVI BUILDERS	TIRUMALA VIDYA CHARAN	D V SITARAMAMURTHY E V V S RAVI KUMAR	VISAKHAPATNAM

15.7	TRAS/3461/2002 (AS/46/2002)	SRI.CH.SRIRAMULU Vs SMT.CH.AMRUTHAVALLI TAYARU		VISAKHAPATNAM
15.8	TRAS/1111/2003 (OS/529/1995)	M/S. SRINIDHI AMP CO. Vs C.INDIRA PRIYADARSHINI		VISAKHAPATNAM
15.9	TRAS/67/2007	CHANGANTI INDIRA PRIYADARSHINI Vs M/S SRINIDHI AND CO	TIRUMALA VIDYA CHARAN	VISAKHAPATNAM
15.10	TRAS/68/2007	ATREYAPURAPU INDIRA PRIYADARSHINI Vs SMT CHAGANTI AMRUTHAVALLI TAYARU	TIRUMALA VIDYA CHARAN	VISAKHAPATNAM
15.11	AS/37/2021 (OS/422/2010)	REVULAPARTHI RATNANJANI Vs CHAGANTI SRI RAMULU	G RAMA GOPAL P RAJASEKHAR TIRUMALA VIDYA CHARAN N ASHWANI KUMAR	VISAKHAPATNAM

16.1 along with 16

16	AS/823/2004 (OS/38/1998)	M/S.S.V.ENGINEERING CONSTRUCTIONSNELLORE Vs THE COLLECTOREG DTKAKINADA & 2 OTHERS	M/S INDUS LAW FIRM	THE ADVOCATE GENERAL (AP) TRIAL COURT RECORD AVAILABLE IN AS/3715/2003 MEMO FILED ON 10/07/2026	EAST GODAVARI
16.1	AS/3715/2003 (OS/38/1998)	COLLECTOREG DTKAKINADA & 2 OTHERS Vs M/S.S.V.ENGINEERING CONSTRUCTIONS	THE ADVOCATE GENERAL (AP)	M/S INDUS LAW FIRM P N MURTHY	EAST GODAVARI
17	AS/79/2005 (OS 11/2002) IA 1/2025 Condone Delay Petition IA 2/2025 Restoration Petition	MOHD. ABDUL MOIZ KHAN Vs MOHD. ABDUL AZEEZ KHAN	M R S SRINIVAS	G RAMACHANDRA REDDY (DISPOSED OF ON 24.03.2025)	KURNOOL
18	AS/43/2008 (OS 66/2002) IA 1/2025 Restoration Petition IA 2/2025 Condone Delay Petition	ATTILI APPALA SWAMY VISAKHAPATNAM. Vs SMT. VEERAMALLU & 6 ORS VISAKHAPATNAM.	Ms NAGA SWETHA ATTILI		VISAKHAPATNAM

19.1 along with 19

19	AS/859/2008 (OS 81/2002) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay in Rep IA 3/2026 Restoration Petition	THE STATE OF A.P. Vs M/S.RAO & RAO ENGINEERING WORKS BENZ CIRCLE VIJAYAWADA	GP FOR APPEALS THE ADVOCATE GENERAL	P PRABHAKAR RAO	KRISHNA
19.1	AS/854/2008 (OS 80/2002) IA 1/2025 Restoration Petition IA 2/2025 Condone Delay Petition IA 3/2025 Dispense with Petition IA 4/2025 Receive Docs Petition	THE STATE OF A.P. Vs M/S.RAO & RAO ENGINEERING WORKS BENZ CIRCLE VIJAYAWADA	GP FOR APPEALS THE ADVOCATE GENERAL	THE ADVOCATE GENERAL P PRABHAKAR RAO	-

20	AS/113/2009 (OS 43/2003) IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Petition IA 3/2025 Dispense with Petition	CHUKKA NARAYANAMMA Vs VANGA VISWANADHAM AT KASI VISWANADH	. M SOLOMON RAJU	D V S LOKESWARA RAO DISPOSED OF ON 27/04/2023	EAST GODAVARI
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21.1,21.2 along with 21

21	AS/289/2009 (OS 60/1998) IA 1/2026 Condone Delay in Rep IA 2/2026 Restoration Petition	T.ROSAMMA AND ANOTHER BALAJI COLONY TIRUPATI Vs M.CHINNAKKA RAMACHANDRAPURAM (M) & 24 OTHERS CHITTOOR DT	SRINIVAS POLAVARAPU VIJAYA BHASKAR MOOLA KOCHIRI RAJA SHEKAR	VL N G K MURTHY P V VIDYASAGAR P DURGA PRASAD E V V S RAVI KUMAR P JAGADISH CHANDRA PRASAD DEVI PRASAD MANGALAPURI	CHITTOOR
21.1	AS/351/2009 (OS 60/1998) IA 1/2026 Restoration Petition	KANAKAMMA & 2 ORS Vs M. CHINNAKKA & 23 ORS	P V VIDYASAGAR	VIJAYA BHASKAR MOOLA - VL N G K MURTHY E V V S RAVI KUMAR P JAGADISH CHANDRA PRASAD DEVI PRASAD MANGALAPURI	
21.2	AS/532/2009 (OS 60/1998) IA 1/2026 Condone Delay in Rep IA 2/2026 Restoration Petition	DR.T.MANORAMMA TIRUPATI CHITTOOR DISTRICT AND 3 OTHERS Vs M.CHINNAKKA BAKARAPET CHITTOOR DISTRICT AND 22 OTHERS	J UGRANARASIMHA	VL N G K MURTHY P V VIDYASAGAR E V V S RAVI KUMAR P JAGADISH CHANDRA PRASAD DEVI PRASAD MANGALAPURI	-
22	AS/385/2009 (OS 36/2002) IA 1/2026 Restoration Petition	DHANEKULA NAGENDRAMMA DIED PER LRS APPELLANTS 2 TO 5 Vs DHANEKULA SATYANARAYANA VIJAYAWADA & 20 OTHERS KRISHNA DT	P S P SURESH KUMAR	AMBADIPUDI SATYANARAYANA VL N G K MURTHY PILLIX LAW FIRM	KRISHNA
23	AS/221/2010 (OS/31/2007)	SMT. ABDUL AMITAGIRI @ AMITAVAHID Vs RAVI SIVANARAYANA	V V L N SARMA	DEVI PRASAD MANGALAPURI TRIAL COURT RECORD AVAILABLE	PRAKASAM

24.1 along with 24

24	AS/564/2010 (OS/5/2004)	PYAPILI MURALI KRISHNA Vs SMT. S.SARALA	YASWANTH GADE	O M R LAW FIRM O MANOHER REDDY TRIAL COURT RECORD AVAILABLE IN AS/564/2010	ANANTAPUR
24.1	WP/11037/2007	SMT.SIRUPA SARALA Vs THE JOINT COLLECTOR	O MANOHER REDDY O UDAYA KUMAR	GP FOR REVENUE	SPS NELLORE
25	AS/1001/2010 (OS/138/2007) IA 1/2010(ASMP 2677/2010) IA 1/2014(ASMP 2734/2014) Implead Petition IA 2/2014(ASMP 12077/2014) Direction Petition IA 3/2014(ASMP 12078/2014) Addl. Evidence Petition	NAGULA BALA KRISHNA KUMARI Vs SEELAM RAMA KRISHNA (DIED)	VENKATESWARA RAO GUDAPATI	B NARASIMHA SARMA JUPUDI V K YAGNADUTT RATHANBABU SANDIPAMU C C S SASTRY	GUNTUR

ADMISSION

26	AS/238/2022 (OS/675/2014) IA 1/2023 Injunction Petition IA 1/2026 Set Aside Petition IA 2/2026 L R Petition	BHEESETTI APPALA TULASI NAGARATHNAM Vs KANDREGULA KRISHNA TRINADHA RAO	KAUSHIK KUMBHAJADALA	KARRI ADI BABU	VISAKHAPATNAM
27	AS/176/2024 (OS/321/2018) IA 1/2024 Condone Delay Petition IA 1/2026 Stay Petition	PAKANATI SRINIVASA REDDY Vs KONDA SAMBI REDDY	ALAPATI LALITH NIKHIL T V SRI DEVI	J JANAKIRAMI REDDY	GUNTUR
28	AS/170/2025 (OS/451/2014) IA 2/2025 Stay Petition IA 1/2026 Leave Petition	ALLA SANYASI RAO(DIED) Vs ADARI CHAKRAVARTHI	VASAVI RATNA KUMARI DANDAMUDI	G R SUDHAKAR	VISAKHAPATNAM
29	AS/456/2025 (OS/77/2016) IA 2/2025 Stay Petition	POTLURI LAKSHMI RATNA PRAMEELA Vs NARLA VENUGOPALA KRISHNA	P PRABHAKAR RAO	AKULA VAMSI KRISHNA NARASIMHA RAO GUDISEVA	KRISHNA
30	AS/579/2025 (OS/152/2012) IA 1/2025 Condone Delay Petition IA 2/2025 Petition to Declare Major IA 3/2025 Stay Petition	ANNE SATHVIKA Vs ANNE PHANEENDRA CHOWDARY (DIED)	PENUMAKA VENKATA RAO	N SRIRAM MURTHY TRIAL COURT RECORD NOT AVAILABLE	WEST GODAVARI
31	AS/665/2025 (OS/29/2001) IA 2/2025 Direction Petition IA 1/2026 Substitute Petition	REVURI LAKSHMANA RAO Vs KHAJA PURNA VENKATA RAMANA VISWESWARA RAO	K V ADITYA CHOWDARY		KRISHNA
32.1,32.2,32.3 along with 32					
32	COMCA/8/2026 (C.A.O.P/19/2025)	M/S. PROTUM FINANCE LIMITED Vs M/S. IKF FINANCE LIMITED	VIVEK CHANDRA SEKHAR S	TAGORE YADAV YARAGORLA RR 2 AND 3 NOTICE SERVED PROOF OF SERVICE NOT FILED.	KRISHNA
32.1	COMCA/3/2026 (C.A.O.P/18/2025) IA 1/2026 Suspension Petition	M/S. TRUCAP FINANCE LIMITED Vs MS IKF FINANCE LIMITED	SAI SANJAY SURANENI	TAGORE YADAV YARAGORLA	KRISHNA
32.2	COMCA/4/2026 (C.A.O.P/19/2025) IA 1/2026 Suspension Petition	M/S. TRUCAP FINANCE LIMITED Vs M/S. IKF FINANCE LIMITED	SAI SANJAY SURANENI	TAGORE YADAV YARAGORLA	KRISHNA
32.3	COMCA/9/2026 (C.A.O.P/18/2025)	PROTIUM FINANCE LIMITED Vs IKF FINANCE LIMITED	VIVEK CHANDRA SEKHAR S	TAGORE YADAV YARAGORLA	KRISHNA
33	AS/111/2026 (OS/87/2017) IA 2/2026 Stay Petition	RAMPA NEELAKANTESWARA SHARMA Vs GEMBALI NAGARAJU	VADDAPALLI HEMANTH KUMAR	JILLEPALLI SUHAS KIRAN TRIAL COURT RECORD NOT AVAILABLE	SRIKAKULAM

34.1 along with 34

34	AS/172/2026 (OS/40/2003) IA 2/2026 Injunction Petition IA 3/2026 Suspension Petition	MAGANTI ANJANI Vs KONERU SATYANARAYANA	D S SIVADARSHAN	K RAGHAVA CHARYULU CHIEF NOTE	KRISHNA
34.1	AS/180/2026 (OS/128/2013) IA 2/2026 Suspension Petition IA 3/2026 Stay Petition	M S CHOWDARY Vs KONERU SATYANARAYANA	D S SIVADARSHAN	K RAGHAVA CHARYULU K RAMA KRISHNA	KRISHNA
35	AS/225/2026 (OS/79/2016) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	GOKEDA APPALA ESWARA RAO(DIED). Vs SUREDDY BABU VIDYA SAGAR	N ASHWANI KUMAR	SUDEEPTHI POTLURI	VIZIANAGARAM
36	AS/316/2026 (OS/137/2017) IA 1/2026 Condone Delay In DCF IA 2/2026 Injunction Petition	VELPULA ANURADHA Vs VELPULA CHENNAMMA	CKR ASSOCIATES		ANANTAPUR
37	AS/325/2026 IA 2/2026 Suspension Petition	MUDDU APPALAKONDA Vs MUDDU CHINATHALLI	S VARADARAJULU CHETTY	K.J.V.L.N PYDI RATNAM	CHITTOOR
38	AS/372/2026 (OS/63/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	RUKA VISHNU MOHAN REDDY Vs PEDDIREDDY SANJEEVA REDDY	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	T V S KUMAR	YSR KADAPA
39	AS/399/2026 (OS/202/2017) IA 2/2026 Suspension Petition	PENAKA MADHUSUDHAN REDDY Vs KUNAMREDDY SARADHA	SARANU PHANI TEJA	G VENKATESWARLU R2 UNSERVED, cell	SPS NELLORE
40	AS/422/2026 (OS/112/2010) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	KODURI VENKATA SUBBAMMA Vs RAYAVARAPU GURAVIAH	MADHAVA RAO NALLURI	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
41	AS/456/2026 (OS/139/2014) IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	M/S. LAKSHMISAI BUILDERS AND DEVELOPERS Vs CHALLA SARALA	P RAJASEKHAR	P SRIDHAR REDDY SR-APP BY P SRIDHAR REDDY	SPS NELLORE
42	AS/457/2026 (OS/139/2014) IA 2/2026 Direction Petition	M/S. LAKSHMISAI BUILDERS AND DEVELOPERS Vs CHALLA SARALA	P RAJASEKHAR	P SRIDHAR REDDY SR-APP BY P SRIDHAR REDDY	SPS NELLORE
43	AS/486/2026 (OS/25/2012) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Direction Petition	PEDADA SRINIVASA RAO Vs PEDADA APPAJI VENKATA MURALIDHAR	SIMHACHALAM KARUKOLA	K S NAGENDRA VARA PRASAD	VISAKHAPATNAM
44	AS/500/2026 (OS/2/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Injunction Petition	KOTLA VENKATA RAM KUMAR Vs ACHANTA NAGESWARA RAO	P DURGA PRASAD	SARASCHANDRA BABU JAKKAMSETTY	WEST GODAVARI

45	AS/504/2026 (OS/21/2018) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	TEKETI PENTAYYA Vs NAMMI GOWREESWARA RAO	V V SATISH		VISAKHAPATNAM
46	AS/505/2026 (OS/130/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	NADIPALLI SATYA RAMA KRISHNA Vs MADDUKURI VASUDEVA RAO	N ASHWANI KUMAR	SUNKARA RAJENDRA PRASAD	KRISHNA
47	AS/510/2026 (OS/405/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Injunction Petition	NADIPALLI SATYA RAMA KRISHNA Vs MADDUKURI VASUDEVA RAO	N ASHWANI KUMAR	SUNKARA RAJENDRA PRASAD	KRISHNA
48	AS/511/2026 (OS/28/2016) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	YEDDULA PRAMEELA DEVI Vs MARTHALA CHANDRA SEKHAR REDDY	P SHASHI VARDHAN		YSR KADAPA
49	AS/516/2026 (OS/21/2018) IA 1/2026 Stay Petition	MOLAKALA SUJATHA Vs KOMMALA SUBRAHMANYAM	V VINOD K REDDY	G JAGADEESWAR	SPS NELLORE
50	AS/530/2026 (OS/178/2018) IA 2/2026 Dispense with Petition IA 4/2026 Addl. Evidence Petition IA 5/2026 Stay Petition	MULLAPUDI VEERA VENKATA SATYANARAYANA Vs NALLAMILLI BULLI VENKATA REDDY	CKR ASSOCIATES	POOLLA SRAVANTH	VISAKHAPATNAM
51	AS/534/2026 (OS/201/2015) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF IA 3/2026 Stay Petition	VANKAYALAPATI SURENDRA BABU Vs NUTHALAPATI MANOHAR PRASAD	NUTHALAPATI MOHAN	JYOTHI ESWAR GOGINENI	GUNTUR
52	AS/539/2026 (OS/11/2010) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF IA 3/2026 Stay Petition	SMT. GANGARAPU PRATHIBHA REDDY Vs GANGARAPU PRAVEENA	CHIGURUPATI RAVINDRA BABU	CKR ASSOCIATES cell	CHITTOOR
53	AS/563/2026 (OS/350/2014) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF IA 3/2026 Attachment Petition	PETTA DEVENDAR RAO Vs NETTA KRISHNA	K SARVA BHOUMA RAO		VISAKHAPATNAM
54	AS/589/2026 (OS/241/2015) IA 2/2026 Injunction Petition	RACHAPUDI SUNEETHA Vs LYTHA KONDALA RAO	VENKATA SUBBARAO VADREVU		SPS NELLORE

INTERLOCUTORY

55	AS/79/2011 (OS 450/2003) IA 1/2026 Petition to Declare Major IA 2/2026 Condone Delay Petition IA 3/2026 Condone Delay in Rep IA 4/2026 Set Aside Petition	P. KUNDAN RAGHAVA Vs P.MURALI NAGA BASAVESWARA RAO	SIVALENKA RAMACHANDRA PRASAD	(DISPOSED OF ON 28/3/25)	KRISHNA
56	AS/419/2011 (OS 28/2005) IA 1/2015(ASMP 1399/2015) Direction Petition IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Restoration Petition	THE PROJECT OFFICER ITDA (PTG) Vs K.RADHA KRISHNA	T S RAYALU GP FOR APPEALS	CH SRINIVAS NARASIMHA RAO GUDISEVA	KURNOOL
57	AS/492/2011 (OS 99/2009) IA 1/2025 Restoration Petition IA 2/2025 Condone Delay Petition IA 3/2025 Dispense with Petition	BHUMIREDDY CHENCHI REDDY Vs THE STATE	MEDIKONDA PRANAY VENKAT CHOWDARY		PRAKASAM
58	AS/748/2012 (OS 15/2007) IA 1/2018 Implead Petition IA 1/2022 Condone Delay Petition IA 2/2022 Restoration Petition IA 3/2022 L R Petition IA 4/2022 L R Petition	KONDURI CHILAKAMMA Vs KONIKI VENKATA KRISHNA RAO	M V PAVAN KUMAR	SYED ARIF BASHA MEKALA RAMA MURTHY SRINIVASULU KURRA	PRAKASAM
59	AS/336/2014 (OS/17/2011) IA 1/2025 Injunction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	CHITLU VENKATARATNAM Vs SMT. NULAKANI PADMAVATHI	S N CHIDAMBARA SASTRY	M R S SRINIVAS TURAGA SAI SURYA TRIAL COURT RECORD AVAILABLE	WEST GODAVARI
60	AS/203/2015 IA 1/2019 Injunction Petition IA 2/2019 Extension Petition	VANAMADI UMA SHANKAR Vs KARRI SRINIVAS (DIED)	JOSYULA BHASKARA RAO	DEVI PRASAD MANGALAPURI M S R SUBRAHMANYAM K GANI REDDY	EAST GODAVARI

61.1,61.2,61.3 along with 61

61	AS/252/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition IA 2/2024 Implead Petition	M.L. HAMPALAH Vs M.P. GANGANNA	RAJA REDDY KONETI	J JANAKIRAMI REDDY MANJUNATH ALLUR KARNAM RAMESH A VEERASWAMY A HANUMANTHA REDDY K SITA RAM CH PUSHYAM KIRAN BUTTA VIJAYA BHASKER DASARI S V V S V PRASAD	KURNOOL
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61.1	AS/293/2015 (OS/5/2005) IA 2/2021 Direction Petition IA 1/2024 Implead Petition IA 2/2024 Permission Petition IA 3/2024 Implead Petition	M.S. NAGAPPA Vs M.P. GANGANNA (DIED)	CH PUSHYAM KIRAN	.	J JANAKIRAMI REDDY MANJUNATH ALLUR KARNAM RAMESH M V S SURESH KUMAR RAJA REDDY KONETI P DURGA PRASAD RAMAKRISHNA PATIVADA A VEERASWAMY A HANUMANATHA REDDY K SITA RAM BUTTA VIJAYA BHASKER DASARI S V V S V PRASAD	KURNOOL
61.2	AS/341/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition IA 2/2024 Implead Petition	M.RAGHUNATH Vs SRI. M.P. GANGANNA (DIED)	O MANOHER REDDY	.	J JANAKIRAMI REDDY KARNAM RAMESH M V S SURESH KUMAR RAJA REDDY KONETI P DURGA PRASAD RAMAKRISHNA PATIVADA A VEERASWAMY K SITA RAM DASARI S V V S V PRASAD	KURNOOL
61.3	AS/472/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition	M.P. GANGANNA (DIED BY L.RS 10 TO 13 19 & 20) Vs M. RAMANNA S/O LATE M. SOMANNA (DIED)	P DURGA PRASAD A VEERASWAMY	.	M V S SURESH KUMAR RAJA REDDY KONETI	KURNOOL

62.1,62.2,62.3,62.4,62.5 along with 62

62	AS/24/2016 (OS/32/2002) IA 1/2026 Petition to Declare Major	M SYAMASUNDAR REDDY KADAPA DIST Vs G POOJITHA KADAPA DIST AND OTHERS	A SRINATH	RAMESH BABU TATAPUDI RAJA REDDY KONETI T V S KUMAR S U V SRINIVAS V R REDDY KOVVURI J PRABHAKAR	YSR KADAPA
62.1	AS/911/2015 (OS/29/2000) IA 1/2026 Petition to Declare Major	M.SYAM SUNDAR REDDY KADAPA DIST Vs PILLAMCHALAGARI GANGI REDDY KADAPA DIST & 13 OTHERS	A SRINATH	S U V SRINIVAS VARADAM SAI LIKHITH RAMESH BABU TATAPUDI J PRABHAKAR	YSR KADAPA
62.2	AS/255/2016 (OS/32/2002) IA 1/2017(ASMP 1670/2017) Direction Petition IA 1/2018 L R Petition IA 2/2018 Condone Delay Petition IA 3/2018 Set Aside Petition IA 1/2025 Injunction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Condone Delay Petition IA 5/2026 Set Aside Abatement IA 6/2026 L R Petition	GOSULA POOJITHA AND 3 OTHERS Vs GOSULA PRATHAP REDDY [DIED] & 18 ORS	RAMESH BABU TATAPUDI	S U V SRINIVAS T V S KUMAR V R REDDY KOVVURI PATANJALI PAMIDIGHANTAM J PRABHAKAR	YSR KADAPA
62.3	AS/260/2016 (OS/32/2002) IA 1/2026 Petition to Declare Major	PUTHA CHANDRA SEKHAR REDDY DIED REP BY HIS LRS & 3 OTHERS Vs G POOJITHA YSR DIST & 18 OTHERS	KARRI MURALI KRISHNA	RAMESH BABU TATAPUDI V R REDDY KOVVURI	YSR KADAPA

62.4	AS/461/2016 (OS/29/2000) IA 2/2016(ASMP 1014/2016) Permission Petition IA 1/2018 L R Petition IA 2/2018 Condone Delay Petition IA 3/2018 Set Aside Petition	GOSULA SUDHA MADHURI AND 3 OTHERS Vs PILLAMANACHALAGIRI GANI REDDY [DIED] & 10 ORS	RAMESH BABU TATAPUDI	S U V SRINIVAS A SRINATH J PRABHAKAR	YSR KADAPA
62.5	AS/696/2017 (OS/20/1998) IA 1/2026 Petition to Declare Major	PUTHA CHANDRA SEKHAR REDDY DIED REP BY HIS LRS & 3 OTHERS Vs GOSULA SUDHA MADHURI YSR DISTRICT & 6 OTHERS	KARRI MURALI KRISHNA	RAMESH BABU TATAPUDI V R REDDY KOVVURI J PRABHAKAR	YSR KADAPA
63	AS/902/2016 (OS 269/2007) IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Restoration Petition	NANDAMURI VENKATA RAMA RAO Vs PANCHAMARTHI LAKSHMI BHEEMESH	DEVI PRASAD MANGALAPURI	V V SATISH	VISAKHAPATNAM
64.1,64.2 along with 64					
64	AS/158/2017 (OS/17/2008) IA 1/2017(ASMP 1588/2017) Injunction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	J BABI REDDY ANANTAPURAMU DIST Vs K B SUDEEP KOLAL [DIED] & 10 OTHERS	O M R LAW FIRM	INENI VENKATA PRASAD NAMMI HEMANTH VALLURU CHETAN SUSHEEL C HANUMANTHA RAO	ANANTAPUR
64.1	AS/159/2017 (OS/16/2008) IA 1/2017(ASMP 1563/2017) Injunction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	S SIVA REDDY KARNATAKA Vs K.G. BASAVA RAJ ANANTAPURAMU DIST & 7 OTHERS	O M R LAW FIRM	INENI VENKATA PRASAD VALLURU CHETAN SUSHEEL C HANUMANTHA RAO	ANANTAPUR
64.2	AS/177/2017 (OS/18/2008) IA 1/2017(ASMP 1604/2017) Injunction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	R SAROJAMMA Vs K.G.BASAVA RAJ & 7 OTHERS	O M R LAW FIRM	INENI VENKATA PRASAD VALLURU CHETAN SUSHEEL C HANUMANTHA RAO	ANANTAPUR
65	AS/201/2019 (OS/229/2012) IA 1/2019 Injunction Petition IA 2/2019 Vacate Stay Petition IA 1/2025 Petition to Declare Major IA 2/2025 Receive Docs Petition	THOTHA ANASUYA DEVI ALIAS SRIDEVI Vs THOTA KOTESWARI	VENKATA SUBBAIAH POGULA	SESHAGIRI RAO ULLAM	GUNTUR
66	AS/587/2019 (OS/16/2013) IA 1/2022 L R Petition IA 1/2026 Stay Petition	NERELLA VENKATA KOTAIAH Vs N PARVATHAIAH	K B RAMANNA DORA	P PRABHAKAR RAO	GUNTUR

67.1 along with 67

67	AS/279/2021 (OS/90/2014) IA 2/2021 Injunction Petition	SHAIK GAREEB SHA VALLI Vs SHAIK GHOUSE MOHIDDIN	V R REDDY KOVVURI	SUBHANI S M	YSR KADAPA
67.1	AS/262/2021 (OS/90/2014) IA 1/2021 Injunction Petition	SHAIK GHOUSE MOHIDDIN Vs SHAIK GAREEB SHA VALLI	SUBHANI S M		YSR KADAPA
68	AS/56/2022 (OS/46/2010) IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition IA 1/2026 Vacate Stay Petition	E SURYA PRAKASH GOUD Vs ILLURI VIJAYA KUMAR REDDY	O MANOHER REDDY	D KRISHNA MURTHY R1 R2 UNSERVED,	KURNOOL
69	AS/339/2022 (OS/242/2013) IA 1/2022 Stay Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Direction Petition	DHAVALA YAGNESWARA CHAINULU Vs PALAVALASA PARADESI NAIDU	RAYAPROLU SRIKANTH	A S C BOSE	VISAKHAPATNAM
70	AS/590/2024 (OS/106/2015) IA 2/2024 Stay Petition	AYITHI ADINARAYANA Vs GUDURU RAJYA LAKSHMI	G RAMA GOPAL	UTTARA LEGAL	VIZIANAGARAM
71	AS/247/2025 (OS/4/2021) IA 1/2025 Suspension Petition	KANNURU SRIRAMA SATYA PAVAN KUMAR Vs BYRAPURAM RAJA SHEKAR REDDY	KONA N.D.V.RAMANA RAO	B.K.CHAKRAVARTHY	VIZIANAGARAM
72.1 along with 72					
72	AS/514/2025 (OS/109/2018) IA 3/2025 Suspension Petition	SRI CHINTA PRABHAKAR REDDY Vs SRI INUGURU VENKATESWARLU	SARANU PHANI TEJA	V VINOD K REDDY	SPS NELLORE
72.1	AS/561/2025 (OS/110/2018) IA 2/2025 Suspension Petition	SRI CHINTA PRABHAKAR REDDY Vs SMT. INUGURU VASANTHA KUMARI	SARANU PHANI TEJA	V VINOD K REDDY	SPS NELLORE
73	AS/541/2025 (OS/233/2008) IA 1/2025 Injunction Petition	KARRI VEERA VENKATA SATYANARAYANA REDDY Vs BODDAPATI RAMA RAO	SODUM ANVESHA	V SUBRAHMANYAM TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
74	AS/667/2025 (OS/83/2016) IA 1/2025 Stay Petition	MUMMADI CHENCHIAHGARI INDRAVATHI Vs GUMMALLA KASI VISWANATHA REDDY	O M R LAW FIRM	TIRUMALA VIDYA CHARAN	YSR KADAPA
75	AS/691/2025 (OS/88/2017)	BONDA SREENIVASARAO Vs BONDA NARASINGARAO	M RADHAKRISHNA	TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
76.1 along with 76					
76	AS/131/2026 (OS/213/2013)	VEJENDLA YOGANANDA LAKSHMI BHARATHI Vs MUPPALLA SATYA DEVA KUMAR	NANDA KISHORE KONDURI	M CHALAPATI RAO KRANTHI KUMAR MEKALA TRIAL COURT RECORD AVAILABLE	GUNTUR

76.1	X OBJ/10/2026 (OS/213/2013) IA 1/2026 Condone Delay Petition	MUPPALLA SATYA DEVA KUMAR @ RAVI KUMAR Vs VEJENDLA YOGANANDA LAKSHMI BHARATHI	M CHALAPATI RAO	NANDA KISHORE KONDURI	GUNTUR
77	AS/168/2026 (OS/316/2017) IA 1/2026 Direction Petition	UPPALAPATI SANYASAMMA ALIAS CHITTAMMA Vs UPPALAPATI JYOTHI	SIMHACHALAM KARUKOLA	TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
78	AS/177/2026 (OS/28/2014) IA 1/2026 Stay Petition	A. VENKATARATHNAMMA Vs SRI KASTURI CHANDRA SEKHAR	BUTTA VIJAYA BHASKER	K RATHANGA PANI REDDY TRIAL COURT RECORD NOT AVAILABLE SOLE RESPONDENT - NOTICE RETURNED AS "NO SUCH PERSON IN THIS ADDRESS" MEMO PROOF OF SERVICE PLACED IN BUNDLE	KURNOOL
79	AS/190/2026 (OS/88/2014) IA 1/2026 Injunction Petition	GUNDLA GOVINDARAJULU Vs PEDDISSETTY BOSE BABU	T V JAGGI REDDY	Y V S S DHARANEESH	SPS NELLORE
80	AS/234/2026 (OS/71/2021) IA 1/2026 Direction Petition	G.S.K.Y. VIVASWAH Vs GANDE MOHAN REDDY	HEMANTH KUMAR VEMURI	TRIAL COURT RECORD AVAILABLE	KURNOOL
81	AS/257/2026 (OS/59/2014) IA 1/2026 Stay Petition IA 2/2026 Modification	GAVARA VAJRAM Vs BORA POLI REDDY	T S B V RAMA REDDY	P NANILU NAIDU	VISAKHAPATNAM
82	AS/258/2026 (OS/5/2020) IA 1/2026 Stay Petition	POTHURAJU GANGAIAH Vs RACHAPUTI SATYANARAYANA	T SREEDHAR	SARANU PHANI TEJA TRIAL COURT RECORD NOT AVAILABLE	SPS NELLORE
83	AS/260/2026 (OS/44/2020) IA 1/2026 Stay Petition	SHAIK GHOUSE PEER Vs SYED KAREEM JILAANI	SHAIK AFZAL MOHAMMED	V R REDDY KOVVURI	YSR KADAPA
84	AS/262/2026 IA 3/2026 Stay Petition	GAJULA KRISHNA MURTHY Vs GADUPUTI GURU SWAMY	N ASWARTHA NARAYANA	CKR ASSOCIATES TRIAL COURT RECORD NOT AVAILABLE AS SECTION	ANANTAPUR
85	AS/268/2026 (OS/141/2018) IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	M SHAMSUNDAR Vs P PADMALATHA	M L NEELIMA	GANTA EDIGA RAKESH GOUD	KURNOOL
86	AS/269/2026 (OS/7/2015) IA 1/2026 Stay Petition	POTHU PURUSHOTHAM REDDY Vs R. MUNAWAR BASHA	N PRAMOD	K ASAD AHAMED	CHITTOOR
87	AS/274/2026 (OS/50/2015) IA 1/2026 Stay Petition	SMT. NEMMADHI RAMANI Vs SRI BHYRI MURALIDHRA RAO	BONU RAMA SHANKAR RAO	ARAVALA RAMA RAO TRIAL COURT RECORD AVAILABLE	VIZIANAGARAM
88	AS/278/2026 (OS/380/2018) IA 1/2026 Stay Petition	PILLA RANGA RAO Vs M/S ANNAPURNA BUILDERS AND CONSTRUCTIONS	PALLA BALU ANIL KUMAR	B.SUDHAKAR KUMAR RETURNED (AS PER POSTAL ENDORSEMENT "EXPIRED"). R3 & R5-	VISAKHAPATNAM

89	AS/279/2026 (EA/19/2020) IA 1/2026 Stay Petition	STATE BANK OF INDIA Vs MANDALAPU SRINIVASA REDDY	VENKATA RAMA RAO KOTA	K MOHAN RAMI REDDY SIDDARTH C B TRIAL COURT RECORD NOT AVAILABLE	PRAKASAM
90	AS/286/2026 (OS/16/2017) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PARLAPALLI VENKATESWARA PRASAD Vs PARLAPALLI MURALI	KETHVATHU PARVATHI BAI	VENKATA REDDY CHITTEM	PRAKASAM
91	AS/303/2026 (OS/126/2016) IA 1/2026 Suspension Petition	GUDAVALLI MALLESWARI Vs GUDAVALLI SAMBASIVA RAO	NAGESWARA RAO CHAVA	P SRAVAN KUMAR REDDY R1 UNSERVED, TRIAL COURT RECORD NOT AVAILABLE	KRISHNA
92	AS/306/2026 (OS/106/2014) IA 1/2026 Suspension Petition	ALURI UMA MAHESWARA RAO Vs GADIPUDI KAMALA DEVI	K S MURTHY ASSOCIATES	AKULA SRI KRISHNA SAI BHARGAV TRIAL COURT RECORD NOT AVAILABLE	GUNTUR
93	AS/320/2026 (OS/24/2024) IA 1/2026 Stay Petition	CHINTALAPUDI CHAKRADORA Vs MEDIPATI SUDHAKAR REDDY	ELURU SESA MAHESH BABU		WEST GODAVARI
94	AS/322/2026 (OS/55/2011) IA 1/2026 Suspension Petition	DR. CHADALAWADA PHANINDRA BABU Vs CHADALAWADA KRANTHI MOHAN	RAMAKRISHNA AKURATHI	ATLURI JASHUVA DANIEL KIRAN BABU GODAVARTHI RAVITEJA PADIRI	PRAKASAM
95	AS/329/2026 (OS/48/2022) IA 1/2026 Stay Petition	DINDI VENKATESWARA RAO Vs GARAPATI SURYA BHASKARA RAO	SRINIVASULU P	G V SHIVAJI	EAST GODAVARI
96	AS/344/2026 IA 1/2026 Injunction Petition	MR TALAPULA GESUDARAZ BABLU Vs SAYED SAYEDABANU ALIAS T.SHANU BEGUM	M M M SRINIVASA RAO	P SRAVAN KUMAR REDDY	ANANTAPUR
97	AS/435/2026 (OS/330/2018) IA 1/2026 Stay Petition	KADAMATI SATYAVATHI Vs MEESALA SATYANARAYANA	A S C BOSE	NAGA PRAVEEN VANKAYALAPATI	VISAKHAPATNAM
98	AS/452/2026 (OS/69/2014) IA 1/2026 Injunction Petition	VASIREDDY RAMESH BABU Vs VASIREDDY KISHORE BABU	NIMMAGADDA REVATHI	PHANI VISWANATH CHALLA VENKAT CHALASANI R1 R2 R3 R5 UNSERVED,	KRISHNA
99	AS/465/2026 (OS/47/2020) IA 1/2026 Attachment Petition	M KUMARASWAMY REDDY Vs N RAMESH REDDY	KEERTHI KIRAN KOTA		CHITTOOR
100	AS/532/2026 (OS/54/2012) IA 1/2026 Injunction Petition	PERLA PARVATHAMMA Vs YB SOORAMMA	PAPUDIPPU SASHIDAR REDDY	J U M V PRASAD	YSR KADAPA

FOR HEARING

101	AS/1736/2018 (OS/95/2011)	U S S U BHASKARA RAO Vs THE NATIONAL INSURANCE COMPANY LIMITED	M S R CHANDRA MURTHY	SRAVAN KUMAR MANNAVA	WEST GODAVARI
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FINAL HEARING

102	AS/224/2012 (OS/28/2008) IA 1/2015(ASMP 145/2015) Direction Petition IA 1/2025 Receive Docs Petition	CHIDATHALA NARAYANA @ PULA NARAYANA Vs P.ITIKA NALLAPPA	M KARIBASIAH	O MANOHER REDDY	ANANTAPUR
103	AS/457/2012 (OS/16/2008) IA 3/2012(ASMP 2240/2012) Extension Petition	STATE OF ANDHRA PRADESH Vs M.RAJESWAR REDDY	THE ADVOCATE GENERAL	K RATHANGA PANI REDDY TRIAL COURT RECORD AVAILABLE	KURNOOL
104	AS/704/2012 (OS/18/2007) IA 1/2026 Set Aside Abatement	MOGALI PAPA RAO (DIED) Vs PAMU SATYAVATHI	N V ANANTHA KRISHNA K B RAMANNA DORA	P S P SURESH KUMAR	EAST GODAVARI
105	AS/732/2012 (OS/2/2008)	KORUGUMMI AMMANAMMA (DIED) PER LRS A- 2 TO 6 Vs KORUGUMMI VIJAYA W/O. LATE SRI SAMBASIVA RAO	V R REDDY KOVVURI	V B SUBRAHMANYAM TRIAL COURT RECORD AVAILABLE	YSR KADAPA
106	AS/136/2013 (OS/153/2007)	KOLLA VENKATA RAO ALIAS RAVI BABU Vs KOLLA BABU RAO(DIED) PER LRS RR-2 TO 4	K SUBRAHMANYAM	K V BHANU PRASAD	KRISHNA
107	AS/323/2013 (OS/246/2012) IA 1/2017(ASMP 3229/2017) Fix an Early Date IA 1/2023 Permission Petition	KODALI TIRUVENGALA RATNAM Vs PALADUGU LAKSHMI BASAVA PURNAMMA DIED PER LRS R.2	V SURYA KIRAN KUMAR	N SRIRAM MURTHY	GUNTUR
108	AS/930/2017 (OS/18/1998) IA 9/2018 Permission Petition	SRI SWAMY HATHIRAMJEE MUTT TPT. CHITTOOR DIST Vs N P RAGHURAM CHITTOOR & 5 OTHERS	T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) SUNITA NAWANDAR	B CHANDRASEN REDDY	CHITTOOR
109	COMCA/23/2021 (C.A.O.P/9/2020) IA 1/2025-Leave Petition	M/S DURAFLEX SERVICES AND CONSTRUCTIONS TECHNOLOGIES LTD Vs BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST	S RAJAN	RAVITEJA PADIRI	VISAKHAPATNAM

NOTE : AFTER COMPLETION OF DIVISION BENCH WORK, THE WEEKLY LIST WILL BE TAKEN UP.